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Government of India
Ministry of Finance
Department of Revenue & Insurance
New Delhi, the 28th February, 1974.

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NOTIFICATION
INCOME TAX

No. 567/ F.No.203/6/74-ITA.II/: It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, the prescribed authority for the purpose of clause (ii) of Sub-section (1) of Section 35 of Income-tax Act, 1961.

INSTITUTION

INSTITUTE OF HISTORY OF MEDICINE AND MEDICAL RESEARCH,
NEW DELHI.

The notification takes effect from 1st April, 1973.

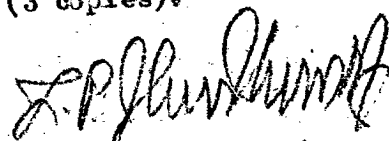
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3. Director General, Indian Council of Medical Research, Ansari Nagar, Post Box No. 4508 New Delhi-110016 with reference to his letter No. 19/15/74-AA.II dated 8th February, 1974.
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